

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:909
ANSWERED ON:20.07.2017
Funds under PMKSY
Bala Smt. Anju

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the Government has launched Pradhan Mantri Krishi Sinchai Yojana (PMKSY) and allocated funds for Uttar Pradesh thereunder to boost up irrigation facilities in rural areas of the State; and
(b) if so, the details thereof and the budgetary allocations made during the last year for each district of the State with special reference to Hardoi and Sitapur?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(DR. SANJEEV KUMAR BALYAN)

(a) & (b) Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched during the year 2015-16 in the country including Uttar Pradesh, to enhance physical access of water on farm and expand cultivable area under assured irrigation, improve on farm water use efficiency and introduce sustainable water conservation practices, etc.

Under PMKSY-Accelerated Irrigation Benefits Programme (AIBP), 4 irrigation projects of Uttar Pradesh have been identified in consultation with state, for completion in phases up to December, 2019. For completion of these projects in a mission mode, funding mechanism through NABARD has been approved by the Government for both Central as well as State share. Details of Central Assistance (CA) released to these projects during 2016-17 are as under:

Name of the Project CA released (In Cr.)
Bansagar Irrigation Project 64.64
Arjun Sahayak Irrigation Project 8.99
Saryu Nahar Irrigation Project 62.00

Further, project proposal for CA release w.r.t. Madhya Ganga Irrigation Project was not received in the Ministry.

Details of CA released to Uttar Pradesh during 2016-17 under other components PMKSY are as under:

Components CA released (In Cr.)#
Per Drop More Crop 41.20
Watershed Development 58.38

Inter se distribution of funds amongst the projects/districts in a particular State is decided by the respective States.
